

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 388
ANSWERED ON 25TH FEBRUARY, 2016

HIGHWAY PROJECTS ON PPP MODE

388. SHRI T. RADHAKRISHNAN:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
SHRI A. ARUNMOZHITHEVAN:
SHRI RAJESHBHAI CHUDASAMA:
SHRIMATI K. MARAGATHAM:
ADV. M. UDHAYAKUMAR:
SHRI K. ASHOK KUMAR:
SHRI S. R. VIJAYAKUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of number of highway projects on the Public Private Partnership (PPP) mode being implemented by National Highways Authority of India (NHAI) as on date;
- (b) whether NHAI has taken measures with regard to the effectiveness of private participation and to speed up construction of highways, if so, the details thereof;
- (c) whether the Government has fixed any criteria to determine the effectiveness of private participation;
- (d) the time by which these norms are likely to come into effect; and
- (e) the other steps taken/being taken by the Government to ensure that projects get completed in time and private players with sound financial backing take up PPP projects?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Details of highway projects awarded on the Public Private Partnership (PPP) mode being implemented by National Highways Authority of India (NHAI) is available at the web-site of NHAI under heading of “Project Information System (PIS)” and the address of the portal is <http://www.nhai.org/mpreport.asp>.

(b) to (e) Government has permitted one time fund infusion to revive and physically complete languishing national highway projects under Public-Private Partnership (PPP) mode

and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase funds to highway sector. Various steps have also been taken by the Government/ NHAI to remove the hurdles affecting the construction of NH projects includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc. NHAI has also decided not to award projects till all major pre-construction approvals are in-place for the project in order to avoid post bid delays and litigations. Government intends to keep the private sector engaged in the development of highways infrastructure in the country through different variants of the PPP model.
